

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 203
IB-205/ND/2023

IN THE MATTER OF:

R.A.J. Krishna Construction Company Pvt. ... Applicant/Petitioner Ltd.

Versus

Newera Solutions Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 15.05.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Ansha Dewan, Adv. Shaleen Srivastav

For the Respondent :

ORDER

Issue notice to the Respondent returnable on 13.07.2023. The Applicant undertakes to serve notice upon the Respondent through all modes viz. registered post, speed post, and E-mail. Affidavit of service be filed within one week. Reply, if any, may be filed by the Respondent within one week from the date of receipt of the notice. Rejoinder, if any, may be filed before the next date of hearing.

List on 13.07.2023.



**(L. N. GUPTA)
MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**